

Data/ information of Commercial Courts in compliance to Hon'ble Court's letter No. 260/R&S dated 16.08.2022

SCHEDULE
Format for Statistical data
(See Rule-3)

Sl. No	Name of the court	No. of cases pending (on the 1st day of month of January, 2023)	No. of cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case (7)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sri Om Prakash District & Addl. Sessions Judge-I, Commercial Appellate Court, Chaibasa	0	0	0	0	Not Applicable
2	Sri Om Prakash District & Addl. Sessions Judge-I, Commercial Court, Chaibasa (District Judge Level)	8	0	8	0	Not Applicable
3	Sri Binod Kumar Senior Civil Judge no. I-cum-A.C.J.M-cum-IInd Assistant Sessions Judge-cum-Commercial Court, Chaibasa	30	2	30	2	15 days

[Signature]
30.1.2023
Statement Clerk,
Civil Court, Chaibasa

[Signature]
30/1/23
Court Manager
Civil Court, Chaibasa

[Signature]
03/04/2023
Registrar
Civil Court, Chaibasa

[Signature]
03/04/23
Principal District & Sessions Judge,
Singhbhum West at Chaibasa